

F
R.P(Crl.)No. 790 OF 2001

CHAMBER MATTER

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Review Petition(Crl.) No. 790/2001 in SLP(Crl.)No. 2256/1997

RAM CHANDRA KUMAR

Petitioner (s)

VERSUS

STATE OF BIHAR

Respondent (s)

(With Appln(s). for c/delay in filing review petition)
(With Office Report)

Date : 31/07/2001 This Petition was listed in Chambers today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE G.B. PATTANAIAK

By Circulation@@
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UPON perusing the papers, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.R

The review petition is dismissed on the ground of
delay.

(D.P. WALIA)
Court Master

(S.L. GOYAL)
Court Master

(Signed Order is placed on the file)

.PA
.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.R
.PL60

IN THE SUPREME COURT OF INDIA

CRININAL APPELLATE JURISDICTION

REVIEW PETITION (CRL.) NO. 790 OF 2001@@
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IN

SPECIAL LEAVE PETITION (CRL.) NO. 2256 OF 1997@@
CC

Ram Chandra Kumar

..Petitioner(s)

vs.

State of Bihar

..Respondent(s)

O R D E R@@
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.SP2

There is an inordinate delay of 1298 days in filing the review petition which has not been explained satisfactorily. Accordingly, the review petition is dismissed on the ground of delay.

.SP1

.....J.
(B.N. KIRPAL)

.....J.
(G.B. PATTANAİK)

New Delhi;
July 31, 2001.

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